

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1274**

**TO BE ANSWERED ON THE 18<sup>TH</sup> DECEMBER, 2018/AGRAHAYANA 27, 1940 (SAKA)**

**MERGER OF MANIPUR STATE**

**1274. DR. THOKCHOM MEINYA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that the erstwhile Manipur State was merged with the Union of India under a Merger Agreement in 1949 and if so, the details thereof;**
- (b) whether it is also a fact that the said Merger Agreement was rejected by the then Manipur State Assembly;**
- (c) if so, whether the Merger Agreement was ratified by the then Parliament of India; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d): Information is being collected and will be laid on the table of the House.**

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